COURT NO. 11

THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE - 1. SERVICE MATTERS OF YEAR 2018, 2019, GAD & TTD MATTERS WILL BE TAKEN UP ON MONDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

2. REVENUE MATTERS OF YEAR 2018, 2019, CRDA & URBAN LAND CEILING MATTERS WILL BE TAKEN UP ON TUESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

3. LAND ACQUISITION,STAMPS AND REGISTRATION OF YEAR 2018, 2019 , FACTORIES, LABOUR & RTI MATTERS WILL BE TAKEN UP ON WEDNESDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

4. FINAL HEARING MATTERS PERTAINING TO MACMA FROM THE YEAR 2022, LAW & LEGISLATURE AND DEPARTMENTS WHICH ARE NOT ELSEWHERE SPECIFIED WILL BE TAKEN UP ON THURSDAY IN A CHRONOLOGICAL ORDER - IMMEDIATELY AFTER MOTION LIST

5. CONTEMPT CASES ALONG WITH PORTFOLIO MATTERS WILL BE TAKEN UP ON FRIDAY - IMMEDIATELY AFTER MOTION LIST

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (GAD)					
1	WP/34388/2026 IA 1/2026 Direction Petition	AASHA JYOTHI EVENING TELUGU DAILY NEWS PAPER Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR GENERAL ADMINISTRATION	CHITTOOR
ADMISSION (AP CRDA)					
2	WP/28555/2026 IA 1/2026 Direction Petition	AVANIGADDA MADHAVI LATHA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR FINANCE PLANNING GP FOR REGISTRATION AND STAMPS GP FOR REVENUE S PRANATHI	KRISHNA
ADMISSION (T.T.D)					
3	WP/33158/2026 IA 1/2026 Direction Petition	KALA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR ENDOWMENTS N ASHWANI KUMAR	CHITTOOR
ADMISSION (OTHER SUBJECTS)					
4	WP/34283/2026 IA 1/2026 Suspension Petition	P CHANDRAKALA Vs THE BAR COUNCIL OF ANDHRA PRADESH	N ANULA		GUNTUR

COURT NO. 11

THE HONOURABLE SMT JUSTICE V.SUJATHA

To be Heard on Tuesday The 24th day of November 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (Law And Legislature)					
5	WP/9624/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 3/2024 Leave Petition	SHAIK ABDUL SALEEM Vs THE STATE OF ANDHRA PRADESH	GANGISETTI UMA SANKAR	GP FOR LAW LEGISLATIVE AFFAIRS GP FOR LAW LEGISLATIVE AFFAIRS GHANTA SRIDHAR Y N VIVEKANANDA	PRAKASAM
6	WP/30164/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	KODURU VENKATESU Vs THE STATE OF AP	N NIRMAL KUMAR	GP FOR LAW LEGISLATIVE AFFAIRS JAVVAJI SARATH CHANDRA G VIVEKANAND GP FOR REVENUE	SPS NELLORE
7	WP/10527/2026 IA 1/2026 Direction Petition	C.PAVAN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR HOME GP FOR LAW LEGISLATIVE AFFAIRS GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
8	WP/32452/2026	DEVARAKONDA VEERABRAMHACHARI Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	GP FOR HIGHER EDUCATION G VENKATA REDDY P NARAHARI BABU M.CHALAPATHI SC For Nagarjuna University	PRAKASAM
ADMISSION (AP CRDA)					
9	WP/10920/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	KOMMINENI SURESH Vs THE STATE OF ANDHRA PRADESH	SATYA SAI KRISHNA SISTLA	GP FOR MUNCIPAL ADMN URBAN DEV S PRANATHI	KRISHNA
10	WP/23417/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Amendment Petition	THOTA RAMESH Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI	GUNTUR
11	WP/28477/2026 IA 1/2026 Suspension Petition	GANAPANENI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	ANKALLA PRUDHVI RAJ	GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI	GUNTUR
12	WP/31786/2026 IA 1/2026 Direction Petition	KALAVAKOLLU SOMAMMA Vs THE STATE OF ANDHRA PRADESH	MALLIDI ARUNA SRI SATYA	S PRANATHI	GUNTUR
FINAL HEARING (APCRDA)					
13.1,13.2,13.3,13.4,13.5,13.6 along with 13					
13	WP/7347/2016	G RAM MEERA PRASAD Vs THE STATE OF AP. REP BY ITS PRL.SECRETARY AND 6 OTHERS	KISHORE VANGARA	GP-MUNCIPAL ADMN AND URBAN DEV(AP) ELEVATED AS JUDGE P VENKAT REDDY S PRANATHI	GUNTUR
13.1	WP/34526/2017 IA 1/2017(WPMP 42921/2017) Suspension Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition	GADDE RAM MEERA PRASAD Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	KISHORE VANGARA	GP FOR REVENUE (AP) P VENKAT REDDY	GUNTUR

13.2	WP/37534/2017 IA 1/2017(WPMP 46610/2017) Suspension Petition IA 1/2018 Vacate Stay Petition	GADDE RAM MEERA PRASAD GUNTUR DIST Vs PRL. SECRETARY REVENUE DEPT. AMARAVATHI & 5 OTHERS	A BHARATHI VIJAYA SRI	GP FOR REVENUE (AP) P VENKAT REDDY	GUNTUR
13.3	WP/37536/2017 IA 1/2017(WPMP 46612/2017) Suspension Petition IA 1/2018 Vacate Stay Petition	GADDE RAM MEERA PRASAD GUNTURA.P. Vs THE STATE OF A.P.REVENUEAMARAVATI & 5 OTRS.	KISHORE VANGARA	GP FOR REVENUE (AP) P VENKAT REDDY	GUNTUR
13.4	WP/37578/2017 IA 1/2017(WPMP 46668/2017) Suspension Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition	GADDE RAM MEERA PRASAD GUNTUR DIST Vs PRL SECY REVENUE DEPT GUNTUR DIST & 5 OTHERS	KISHORE VANGARA	GP FOR REVENUE (AP) ELEVATED AS JUDGE P VENKAT REDDY	GUNTUR
13.5	WP/37581/2017 IA 1/2017(WPMP 46671/2017) Suspension Petition IA 1/2018 Vacate Stay Petition	GADDE RAM MEERA PRASAD Vs PRL. SECY. REVENUE DEPT. GUNTUR DIST. A.P. & 5 OTHERS	KISHORE VANGARA	GP FOR REVENUE (AP) P VENKAT REDDY	GUNTUR
13.6	WP/6847/2018 IA 1/2018 Direction Petition	GRM PRASAD Vs STATE OF AP	KISHORE VANGARA	GP FOR MUNCIPAL ADMN URBAN DEV GP FOR HOME GP FOR REVENUE S PRANATHI	GUNTUR

14.1 along with 14

14	WP/43355/2018 IA 1/2018 Direction Petition	GURRAM RAMA CHANDRA RAO Vs A.P. CAPITAL REGION DEVELOPMENT AUTHORITY	C SUMON	S PRANATHI	GUNTUR
14.1	WP/41890/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	SMT. AMRUTHA PILLA Vs A.P. CAPITAL REGION DEVELOPMENT AUTHORITY	VEDULA SRINIVAS	S PRANATHI	KRISHNA
15	WP/7623/2019 IA 1/2019 Suspension Petition IA 1/2026 Implead Petition IA 2/2026 Amendment Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	THOTA SRINIVASA RAO Vs THE ANDHRA PRADESH CAPITAL REGIONAL DEVELOPMENT AUTHORITY	K RAMA KOTESWARA RAO	S PRANATHI N SRIHARI GP FOR REGISTRATION AND STAMPS V V L N SARMA	GUNTUR

FINAL HEARING (URBAN LAND CEILING)

16	WP/12630/2022 IA 1/2022 Suspension Petition IA 2/2022 Suspension Petition IA 3/2023 Leave Petition IA 1/2024 Amendment Petition IA 1/2026 Permission Petition	KURICHETI MADHUSUDHAN (WITHDRAWN) Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	ADDL ADVOCATE GENERAL (AP) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	GUNTUR
17	WP/13517/2022 IA 1/2022 Suspension Petition IA 1/2025 Permission Petition	NELLURI BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	ADDL ADVOCATE GENERAL (AP)	GUNTUR

FINAL HEARING (REVENUE)

18	WP/5342/2018 IA 1/2018 Direction Petition	S.P.M.D.ALI ERSHAD Vs THE STATE OF ANDHRTA PRADESH	HAMSA DEVINENI	GP FOR ASSIGNMENT (AP) CHETLURU SREENIVAS	ANANTAPUR
19	WP/45555/2018 IA 1/2018 Direction Petition	KALLURI BHAGYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE (AP)	YSR KADAPA
20	WP/45704/2018 IA 1/2018 Direction Petition	ALAVALA SURYA PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR REVENUE (AP) S A V SAI KUMAR	WEST GODAVARI
21	WP/46276/2018 IA 1/2018 Direction Petition	MUKKA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	K L N RAGHAVENDRA REDDY	GP FOR REVENUE (AP)	VISAKHAPATNAM
22	WP/46927/2018 IA 1/2018 Direction Petition	U. GOVINDA REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE (AP) GP FOR PANCHAYAT RAJ RURAL DEV	ANANTAPUR
23	WP/46951/2018 IA 1/2018 Direction Petition	T.SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	K SATYANARAYANA MURTHY	GP FOR REVENUE (AP)	ANANTAPUR
24	WP/47046/2018 IA 1/2018 Stay Petition	KATTA SAMBASIVA RAO Vs STATE OF ANDHRA PRADESH	K RAMA SUBBA RAO	GP FOR REVENUE (AP) GP FOR ROADS BUILDINGS	EAST GODAVARI
25	WP/47112/2018 IA 1/2018 Direction Petition	LAKSHMINARAYANA REDDY Vs STATE OF ANDHRA PRADESH	V NITESH	GP FOR REVENUE (AP) N RANGA REDDY	ANANTAPUR
26	WP/47200/2018 IA 1/2018 Direction Petition	SRI.BALA RAMAIAH Vs STATE OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR	GP FOR REVENUE (AP)	SPS NELLORE
27	WP/47234/2018 IA 1/2018 Direction Petition	G. CHENGAL RAYUDU Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	GP FOR REVENUE (AP)	YSR KADAPA
28	WP/47259/2018 IA 1/2018 Direction Petition	DUDE TOJU VENKATA KANNA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	Y SUDHAKAR	GP FOR REVENUE (AP)	WEST GODAVARI
29	WP/47281/2018 IA 1/2018 Direction Petition	P.VENKATADRI Vs THE STATE OF ANDHRA PRADESH	T BALAJI	GP FOR REVENUE (AP)	CHITTOOR
30	WP/47341/2018 IA 1/2018 Stay Petition	G. PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR REVENUE (AP) K SITA RAM	KURNOOL
31	WP/47373/2018 IA 1/2018 Direction Petition	VANTERI KALAVATHAMMA Vs THE STATE OF A.P.	T NAGARJUNA REDDY	GP FOR REVENUE (AP)	CHITTOOR
32	WP/47382/2018 IA 1/2018 Suspension Petition	KARAM GANGA RAJU Vs THE TAHSILDAR	NIMMAGADDA REVATHI	GP FOR REVENUE (AP) P RAJKUMAR	WEST GODAVARI

33	WP/47388/2018 IA 1/2018 Direction Petition	YELLAPU DURGALU Vs THE STATE OF A.P.	S M SUBHAN	GP FOR REVENUE (AP)	VISAKHAPATNAM
34	WP/47471/2018 IA 1/2018 Direction Petition	GAJJI.CHINNAPPA Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR REVENUE (AP)	CHITTOOR
35	WP/47492/2018 IA 1/2018 Direction Petition	SMT YALAKKAYALA LATHA Vs STATE OF A.P.	SRINIVASULU KURRA	GP FOR REVENUE (AP)	CHITTOOR
36	WP/47515/2018 IA 1/2018 Direction Petition	MUNAKALA RAVI RAJU Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR POTTURI	GP FOR REVENUE (AP)	WEST GODAVARI
37	WP/3917/2019 IA 1/2019 Direction Petition IA 2/2019 Suspension Petition IA 1/2021 Vacate Stay Petition IA 1/2024 Leave Petition	P RANGANNA Vs THE STATE OF AP	N BHARAT BABU	GP FOR REVENUE (AP) C SRINIVASA BABA NIMMAGADDA REVATHI PASALAPUDI SATYA HARITHA	SPS NELLORE
38	WP/4276/2019 IA 1/2019 Direction Petition IA 1/2023 Leave Petition IA 1/2025 Leave Petition IA 1/2026 Implead Petition IA 2/2026 Leave Petition	K PUSHPAMMA Vs THE STATE OF AP	K RAMAMOHAN	GP FOR REVENUE (AP) VENKATASUBBAIAH V Dr MAJJI SURI BABU GP FOR ASSIGNMENT (AP)	CHITTOOR
39	WP/5832/2019 IA 1/2019 Suspension Petition IA 1/2024 Direction Petition IA 1/2026 L R Petition IA 2/2026 L R Petition IA 3/2026 L R Petition	K RANGANAYKULU Vs THE STATE OF AP	T S VASANTHA KESAVULU	GP FOR REVENUE (AP) K RAMAMOHAN	CHITTOOR
40	WP/7018/2019 IA 1/2019 Direction Petition	SHAIK KHAJA HUSSAIN (DIED) AS PER L.RS P2 TO P8 Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR REVENUE (AP)	YSR KADAPA
41	WP/8031/2019 IA 1/2019 Direction Petition IA 1/2020 Vacate Stay Petition	RAVUGUNTA DORAI SWAMY PRAKASH Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR REVENUE (AP) S DILIP JAYA RAM	PRAKASAM
42	WP/8230/2019 IA 1/2019 Direction Petition	N VENKATESH Vs THE STATE OF AP	BABUJI TENNETI	GP FOR REVENUE (AP) SRINIVASULU P	CHITTOOR
43	WP/8327/2019 IA 1/2019 Direction Petition	PEDALA ANKAMMA Vs THE STATE OF AP	MADHAVA RAO NALLURI	GP FOR REVENUE (AP) GP FOR HOME	SPS NELLORE
44	WP/10308/2019 IA 1/2019 Stay Petition IA 1/2023 Vacate Stay Petition	SALLEPALLE VENKATA SUBBAMMA Vs THE STATE OF AP	CHALLA SIVASANKAR	GP FOR REVENUE (AP)	KURNOOL

45	WP/12663/2019 IA 1/2019 Direction Petition IA 1/2021 Direction Petition	KATARI GURAPPA Vs THE STATE OF A.P.	G V V S VARA PRASAD	GP FOR REVENUE	CHITTOOR
46	WP/12941/2019 IA 1/2019 Direction Petition IA 2/2019 Amendment Petition	SMT GADDAM JAYAPRADA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR REVENUE (AP)	SPS NELLORE

47.1 along with 47

47	WP/21297/2019 IA 1/2019 Stay Petition	B. SIVAMMA Vs THE STATE OF ANDHRA PRADESH	AKUMARTHI PUSHPA LEELA	GP FOR REVENUE (AP)	YSR KADAPA
47.1	WP/4229/2019 IA 1/2019 Direction Petition	DUGGINENI SUBBARNMA ALIAS JAYAMMA Vs THE STATE OF AP	P NARASIMHULU	GP FOR REVENUE (AP)	YSR KADAPA

48.1 along with 48

48	WP/20241/2019 IA 1/2019 Direction Petition IA 1/2022 Vacate Stay Petition	SMT. BANDHANATHAM MARTHAMMA(DIED) Vs THE STATE OF ANDHRA PRADESH	S SYAMSUNDER RAO	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) V NITESH	KRISHNA
48.1	WP/149/2013 IA 1/2013(WPMP 199/2013) Direction Petition	SREE PETA MUTYALAMMA AMMAVARI Vs THE STATE OF ANDHRA PRADESH	J U M V PRASAD	GP FOR ENDOWMENTS GP FOR REVENUE TATA SINGAIAH GOUD	KRISHNA

49.1,49.2,49.3 along with 49

49	WP/874/2018 IA 1/2018 Stay Petition IA 1/2022 Vacate Stay Petition IA 1/2026 Receive Docs Petition	KOTHURI VENKATESHWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR REVENUE (AP) AYESHA AZMA S T V S KUMAR M R S SRINIVAS G SUDHEER	PRAKASAM
49.1	CRP/817/2015 (OS/148/2010) IA 1/2015(CRPMP 1077/2015) Stay Petition IA 4/2015(CRPMP 5879/2015) Amendment Petition	VANTIMITTA ASHOK KUMAR & 17 OTHERS Vs PADARTHI JOGESWAARA RAO & 6 OTHERS	M R S SRINIVAS	G SUDHEER VL N G K MURTHY K S MURTHY NARAM NAGESWARA RAO V SAI KUMAR	PRAKASAM
49.2	WP/13113/2015 IA 1/2015(WVMP 2354/2015) Vacate Stay Petition IA 3/2015(WPMP 51204/2015) Implead Petition IA 6/2015(WVMP 218374/2015) Vacate Stay Petition	KOTHURI VENKATESWARA RAO C BABU Vs THE STATE OF ANDHRA.PRADESH REP. BY ITS	SRINIVASA RAO NARRA	GP FOR REVENUE (AP) E V V S RAVI KUMAR M R S SRINIVAS	PRAKASAM
49.3	CC/742/2025 (WP/874/2018) IA 1/2025 Implead Petition IA 2/2025 Miscellaneous Petition	KOTHURI VENKATESHWARA RAO ALIAS BABU Vs RAM PRAKASH SISODIA	SRINIVASA RAO NARRA	MANNAM VENKATA KRISHNA RAO AYESHA AZMA S	PRAKASAM

FOR ORDERS

50.1,50.2,50.3 along with 50

50	WP/4561/2018 IA 1/2018 Direction Petition IA 1/2020 Vacate Stay Petition IA 1/2021 Implead Petition IA 2/2021 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Amendment Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	B.THIMMA REDDY Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR ASSIGNMENT (AP) DASARI S V V S V PRASAD	VISAKHAPATNAM
50.1	WP/4586/2018 IA 1/2018 Direction Petition IA 1/2020 Vacate Stay Petition IA 1/2021 Implead Petition IA 2/2021 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Amendment Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition IA 5/2026	B.LAKSHMI PRASAD REDDY Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR ASSIGNMENT (AP) DASARI S V V S V PRASAD	VISAKHAPATNAM
50.2	WP/4591/2018 IA 1/2018 Direction Petition IA 1/2020 Vacate Stay Petition IA 1/2021 Implead Petition IA 2/2021 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Amendment Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition IA 5/2026 Amendment Petition	NALLURI RAMANA BABU Vs PRL.SECY. REVENUE DEPT. STATE OF A.P.	G RAMA GOPAL	GP FOR ASSIGNMENT (AP) DASARI S V V S V PRASAD	VISAKHAPATNAM
50.3	WP/4598/2018 IA 1/2018-Direction Petition IA 1/2020-Vacate Stay Petition IA 1/2021-Implead Petition IA 2/2021-Vacate Stay Petition IA 1/2026-Leave Petition IA 2/2026-Amendment Petition IA 3/2026-Leave Petition IA 4/2026-Leave Petition IA 5/2026-Amendment Petition	B.NANDAKUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT DASARI S V V S V PRASAD	VISAKHAPATNAM